(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 1401/17/19]

(iii) Fifty-Eighth Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2018-19, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 1400/17/19]

Reports of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE, AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I lay on the Table, under clause (1) of Article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:-

 (i) Report of the Comptroller and Auditor General of India for the year ended March, 2018 — Union Government (Defence Services) — Army (Compliance Audit) — Report No.16 of 2019; and

[Placed in Library. See No. L.T. 1693/17/19]

 (ii) Report of the Comptroller and Auditor General of India for the year ended March 2018 — Union Government (Department of Revenue — Customs)
 (Compliance Audit) - Report No.17 of 2019.

[Placed in Library. See No. L.T. 1694/17/19]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

डा. अशोक बाजपेयी (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित रक्षा संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (i) First Report of the Committee on Defence (Seventeenth Lok Sabha) on 'Demands for Grants for the year 2019-20' of the Ministry of Defence on General Defence Budget, Border Roads Organisation, Indian Coast Guard, Military Engineer Services, Directorate General Defence Estates, Defence Public Sector Undertakings, Canteen Stores Department, Welfare of Ex-Servicemen, Ex-Servicemen Contributory Health Scheme, Defence Pensions and Sainik Schools (Demand No. 18 and 21);
- (ii) Second Report of the Committee on Defence (Seventeenth Lok Sabha) on

- 'Demands for Grants for the year 2019-20' of the Ministry of Defence on Army, Navy, Air Force and Joint Staff (Demand No.19 and 20);
- (iii) Third Report of the Committee on Defence (Seventeenth Lok Sabha) on 'Capital Outlay on Defence Services, Procurement Policy, Defence Planning and Married Accommodation Project (Demand No. 20)'; and
- (iv) Fourth Report of the Committee on Defence (Seventeenth Lok Sabha) on 'Demands for Grants for the year 2019-20' of the Ministry of Defence on Ordnance Factories, Defence Research and Development Organisation, Directorate General of Quality Assurance and National Cadet Corps. (Demand No. 19 and 20).

REPORT OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

DR. BANDA PRAKASH (Telangana): Sir, I lay on the Table, a copy (in English and Hindi) of the Second Report of the Committee on Welfare of Other Backward Classes on 'Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas/Navodaya Vidyalayas and Sainik Schools/Rashtriya Military Schools' pertaining to the Ministry of Human Resource Development.

STATEMENT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I lay on the Table, a copy (in English and Hindi) of the Final Action Taken Statement of the Government on the recommendations contained in Chapter I of the Twenty-third Report (Sixteenth Lok Sabha) of Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding action taken by the Government on the Thirty-first Report (Fifteenth Lok Sabha) of the Committee on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Ordnance Factory Board (OFB)" pertaining to the Ministry of Defence (Department of Defence Production).